

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 42/AM15
HELD ON 14.01.2015
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 42/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 14.01.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri S.K. Panigrahi, Economic Officer
2. The Committee confirmed Minutes of NC Meeting No. 41/AM15 held on 08.01.2015.
3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASE

Case No. A-200	INTERNATIONAL CONVEYORS LTD.	Status:
NC No.:42/AM15 Dated: 14.10.2015	HQ F. No. 01/87/162/00148/AM15/DES-VII	Approved

Request: To advise RLA, Mumbai for issuance of fresh Advance Authorization

Decision: The case was discussed in the Meeting and it was noted that following three cases were rejected by NC-7 in its Meeting No. 19/AM15 held on 06.08.2014 because applicant has not furnished the requisite information inspite of repeated reminder:

S. No.	Hqrs. F. No.	RLA F. No.	Advance Authorization No. and Date
1.	01/87/050/00419/AM14/DES-VII	03/94/040/00720/AM14	0310761263 dt. 10.12.2013
2.	01/87/050/00421/AM14/DES-VII	03/94/040/00730/AM14	0310761253 dt. 10.12.2013
3.	01/87/050/00422/AM14/DES-VII	03/94/040/00738/AM14	0310761260 dt. 10.12.2013

Now, the firm has furnished the requisite information and a copy of the same has been sent to D/o C&PC for their comments. The above mentioned three cases are under consideration of NC.

As the firm has furnished the information, RLA, Mumbai may decided for issuance of fresh Advance Authorization to the firm as per the FTP / HBP Vol. I.

डॉ० ललित बि० सिंगल, आई.टी.एस.
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अपर महानिदेशक, विदेश व्यापार
Additional Director, General of Foreign Trade
वाणिज्य एवं उद्योग विभाग, भारत सरकार
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ONLINE CASES

1	Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:28.01.2015
	Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			
2	Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:28.01.2015
	Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			
3	Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:28.01.2015
	Decision: The firm vide e-mail dated 30.07.2014 sought for advice regarding submission of information / data in reply to Point No. 5 of D/o C&PC's D/L No. 46011/111/2013-PC.II dated 12.06.2014. The request of firm was considered by NC in its Meeting No. 22/AM15 held on 27.08.2014 and it was decided to ask the firm to furnish the available information for both the export products whatever is available with them. Accordingly, the firm vide e-mail dated 23.09.2014 and 18.11.2014 (Final Reminder) was requested to furnish whatever the available information with them within 15 days time. Reply awaited from the firm.			

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Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
4 HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:11.02.2015
Decision: A D/L No. 46011/85/2013-PC.II dated 06.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
5 HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:28.01.2015
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			

Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
6 HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:11.02.2015
Decision: A D/L No. 46011/85/2013-PC.II dated 06.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
7 HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:11.02.2015
Decision: A D/L No. 46011/85/2013-PC.II dated 06.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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Ministry of Commerce



डॉ० ललित सिंह
DR. LALIT B. SINGH
ललित सिंह और
ललित सिंह

Case No.:19/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/51/2014-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:49/42/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File :01/87/050/00390/AM15/	RLA File :34/24/040/00269/AM14/	Lic.No/Date:3410039187 04.02.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
12. HQ File 01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
13. HQ File 01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
14. HQ File 01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
15. HQ File 01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:2/33/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00307/AM15/	RLA File :15/24/040/00013/AM14/	Lic.No/Date:1510021433 07.03.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 01.01.2015. Comments awaited from D/o C&PC.			

Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	Defer Date:28.01.2015
Decision: A D/L No. 46011/62/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 08.09.2014 and 18.11.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.			

Case No.:42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:28.01.2015
Decision: In response to D/L dated 23.07.2014 issued by DIPP, the firm had submitted its reply, a copy of which was forwarded to DIPP on 01.01.2015. Comments awaited from DIPP.			

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Case No.:2/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00112/AM15/	RLA File :05/23/040/00008/AM15/	Lic.No/Date:0510384217 16.04.2014	Defer Date:28.01.2015

Decision: In response to D/L dated 07.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.01.2015. Comments awaited from D/o C&PC.

Case No.:4/9/87-ALC1/2014	Party Name:UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00085/AM15/	RLA File :02/24/040/00212/AM14/	Lic.No/Date:0210202526 21.04.2014	Defer Date:28.01.2015

Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.01.2015. Comments awaited from D/o C&PC.

Case No.:1/7/87-ALC1/2014	Party Name:MANJUSHREE TECHNOPACK LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00020/AM15/	RLA File :07/24/040/00415/AM14/	Lic.No/Date:0710103920 05.05.2014	Defer Date:28.01.2015

Decision: A D/L No. 46011/220/2005-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 25.08.2014 and 18.11.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from firm.

Case No.:1/12/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date:0210203005 07.05.2014	Defer Date:28.01.2015

Decision: A D/L No. 46011/45/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 and 24.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.

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24	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:28.01.2015
	Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			
25	Case No.:14/15/87-ALC1/2014	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date:0710105086 13.06.2014	Defer Date:28.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014 and again on 07.01.2015. Comments awaited from D/o C&PC.			
26	Case No.:1/16/87-ALC1/2014	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Withdrawn
	HQ File :01/87/050/00141/AM15/	RLA File :52/24/040/00014/AM15/	Lic.No/Date:5210041147 03.07.2014	
	Decision: RLA, Surat vide e-mail dated 11.12.2014 has informed that the subject advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 8/87-ALC1/2013 held on 22.05.2013 (Case No. 9/15/87-ALC1/2012). Hence, the Committee decided to withdraw the case.			
27	Case No.:20/30/87-ALC1/2014	Party Name:SUN PLAST	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00242/AM15/	RLA File :03/95/040/00333/AM15/	Lic.No/Date:0310786925 16.07.2014	Defer Date:28.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014 and again on 07.01.2015. Comments awaited from D/o C&PC.			

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28	Case No.:4/24/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00214/AM15/	RLA File :34/24/040/00074/AM15/	Lic.No/Date:3410040384 21.07.2014	Defer Date:14.01.2015
Decision: In response to D/L dated 10.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.12.2014. Comments awaited from D/o C&PC.				
29	Case No.:14/22/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00202/AM15/	RLA File :04/24/040/00084/AM15/	Lic.No/Date:0410159057 22.07.2014	Defer Date:14.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014 and again on 07.01.2015. Comments awaited from D/o C&PC.				
30	Case No.:5/32/87-ALC1/2014	Party Name:ASMACO PACKAGING INDUSTRIES	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				
31	Case No.:4/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00280/AM15/	RLA File :03/94/040/00384/AM15/	Lic.No/Date:0310787598 04.08.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

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Case No.:4/30/87-ALC1/2014	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
32 HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:11.02.2015

Decision: A D/L No. 46011/71/2004-PC.II dated 12.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No.:7/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
33 HQ File :01/87/050/00283/AM15/	RLA File :03/94/040/00407/AM15/	Lic.No/Date:0310787704 06.08.2014	Defer Date:28.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.

Case No.:6/30/87-ALC1/2014	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
34 HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:11.02.2015

Decision: A D/L No. 46011/71/2004-PC.II dated 12.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

डॉ० लालि...
Dr. LAL...
Additional Secretary
Ministry of Commerce & Industry, Government of India
नई दिल्ली/New Delhi

Case No.:5/30/87- ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Approved
HQ File :01/87/050/00227/AM15/	RLA File :02/24/040/00092/AM15/	Lic.No/Date:0210204772 13.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/138/2014/TSW dated 02.01.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per kg of export product)
Rubber Liner for Grinding Mills for Mining Industries	2246000.00 kgs	1. Synthetic Rubber PBR (any grade)	0.182 kg
		2. Natural Rubber (any grade)	0.182 kg
		3. Carbon Black (any grade)	0.212 kg
		4. Rubber Chemicals, viz., Anti oxidant / Accelerator / Retarder / Peptizer	0.014 kg
		5. Aluminium Extruded Profile	0.053 kg
		6. Hot Rolled Steel Plate – Gr Hardox 500 / JFE – EH500A	0.267 kg
		7. Rubber Process Oil – any grade	0.031 kg

Note: There will be a value cap to 7% of FOB value of exports in case of Rubber Chemicals at S. No. 4 above.

RLA may take consequential action as per Policy / Procedures.

डॉ० ललित बि० सिंघल, आई.टी.एस.
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अपर महानिदेशक, विदेश व्यापार
Additional Director, General of Foreign Trade
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नई दिल्ली / New Delhi

Case No.:37/30/87-ALC1/2014 Party Name:DSM INDIA PVT. LTD		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
36	HQ File :01/87/050/00259/AM15/	RLA File :31/83/040/00118/AM15/	Lic.No/Date:3110064757 19.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:38/30/87-ALC1/2014 Party Name:DSM INDIA PVT. LTD		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
37	HQ File :01/87/050/00260/AM15/	RLA File :31/83/040/00120/AM15/	Lic.No/Date:3110064758 19.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
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Case No.: 24/30/87-ALC1/2014	Party Name: RAPID ENGINEERING CO.P.LTD.	Meet No/Date: 42/87-ALC1/2014 14.01.2015	Status: Approved
HQ File 01/87/050/00246/AM15/	RLA File :05/24/040/00218/AM15/	Lic.No/Date: 0510390615 20.08.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2011-PC-II dated 23.12.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Powder Coating Resin	1 kg	1. Epoxy Resin	0.260 kg
		2. Polyester Resin	0.309 kg
		3. Titanium Dioxide	0.098 kg
		4. Benzoin	0.008 kg
		5. Pigments	0.027 kg
		6. Wax	0.002 kg
		7. Flow Additive	0.008 kg
		8. Barium Sulphate Precipitated	0.305 kg
		9. Tri Glycidyl Iso Cyanurate	0.013 kg
RLA may take consequential action as per Policy / Procedures.			

डॉ० ललित बि० सिंघल, आई टी एस.
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Case No.: 33/30/87-ALC1/2014	Party Name: VASA PHARMACHEM P.LTD	Meet No/Date: 42/87-ALC1/2014 14.01.2015	Status: Approved								
HQ File 01/87/050/00255/AM15/	RLA File :08/24/040/00178/AM15/	Lic.No/Date: 0810133060 20.08.2014									
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/86/2013-PC-II dated 06.01.2015, the Committee approved following adhoc norms:											
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Croscarmellose sodium BP / EP / USP / INF</td> <td>1 kg</td> <td>Sodium Carboxy Methyl Cellulose</td> <td>1.10 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Croscarmellose sodium BP / EP / USP / INF	1 kg	Sodium Carboxy Methyl Cellulose	1.10 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Croscarmellose sodium BP / EP / USP / INF	1 kg	Sodium Carboxy Methyl Cellulose	1.10 kg								
RLA may take consequential action as per Policy / Procedures.											

Case No.: 26/30/87-ALC1/2014	Party Name: VIKAS GLOBALONE LIMITED	Meet No/Date: 42/87-ALC1/2014 14.01.2015	Status: Deferred
HQ File 01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date: 0510390643 21.08.2014	Defer Date: 28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० शिखर, आई टी एस
Dr. LALIT B. SHIKHAR I.T.S.
अपर निदेशक, खाद्य एवं उद्योग विभाग
Additional Director, Food & Industries
वाणिज्य एवं उद्योग विभाग, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली / New Delhi

Case No.:27/30/87-
ALC1/2014

Party
Name:NOSLAR INTERNATIONAL
L LTD.

Meet No/Date:42/87-
ALC1/2014
14.01.2015

Status:
Approved

HO File
01/87/050/00249/AM15/

RLA File :05/24/040/00225/AM15/ Lic.No/Date:0510390714
22.08.2014

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/248/2014/TSW dated 02.01.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per 100 kgs of export product)
Nylon Bicycle Tyres fitted with Reflective Tape	48225.00 kgs (64300 Pcs)	1. Synthetic Rubber	16.10 kg
		2. Bead Wire	12.3 kg
		3. Carbon Black	20.7 kg
		4. Natural Rubber	25.5 kg
		5. Rubber Chemicals : Anti oxidants, Accelerators, Retarders, Peptizers	4.9 kg
		6. Zinc Oxide	1.2 kg
		7. 6 Dipped Nylon Tyre Cord Fabric (840 D / I)	8.0 kg
		8. Reflective Tape (width 5 mm)	Net + 5%
		9. All other misc. materials / chemicals, viz. microcrystalline wax, paraffin wax, pigments & softeners, sulphur, plasters, coupling agents, activators & fillers, Dip Chemicals (excluding resorcinol). mould releasing agents, tackifiers & catalyst	4.2 kg
		10. Synthetic Rubber, Reprocessed EPDM	0.071 kg

Note: There will be a value cap upto 7% of FOB of value of exports in case of Rubber Chemicals at S. No. 5 above.

RLA may take consequential action as per Policy / Procedures.

डॉ० ललित बि० सिंघल, आई.टी.एस.
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42	Case No.:30/30/87-ALC1/2014 HQ File 01/87/050/00252/AM15/	Party Name:SANKHLA INDUSTRIES, RLA File :07/24/040/00192/AM15/	Meet No/Date:42/87-ALC1/2014 14.01.2015 Lic.No/Date:0710106569 27.08.2014	Status: Deferred Defer Date:28.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

43	Case No.:14/32/87-ALC1/2014 HQ File 01/87/050/00290/AM15/	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED RLA File :03/94/040/00476/AM15/	Meet No/Date:42/87-ALC1/2014 14.01.2015 Lic.No/Date:0310788518 28.08.2014	Status: Deferred Defer Date:11.02.2015
	Decision: A D/L No. 46011/93/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

44	Case No.:16/32/87-ALC1/2014 HQ File 01/87/050/00292/AM15/	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD RLA File :03/94/040/00497/AM15/	Meet No/Date:42/87-ALC1/2014 14.01.2015 Lic.No/Date:0310788516 28.08.2014	Status: Deferred Defer Date:28.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

45	Case No.:31/30/87-ALC1/2014 HQ File 01/87/050/00253/AM15/	Party Name:MACRO POLYMERS P. LTD. RLA File :08/24/040/00161/AM15/	Meet No/Date:42/87-ALC1/2014 14.01.2015 Lic.No/Date:0810133178 01.09.2014	Status: Deferred Defer Date:28.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई टी एस.
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नई दिल्ली / New Delhi

Case No.:34/30/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
46 HQ File :01/87/050/00256/AM15/	RLA File :08/24/040/00183/AM15/	Lic.No/Date:0810133176 01.09.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:35/30/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
47 HQ File :01/87/050/00257/AM15/	RLA File :08/24/040/00201/AM15/	Lic.No/Date:0810133177 01.09.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:32/30/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
48 HQ File :01/87/050/00254/AM15/	RLA File :08/24/040/00168/AM15/	Lic.No/Date:0810133218 03.09.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:43/30/87- ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
49 HQ File :01/87/050/00265/AM15/	RLA File :08/24/040/00224/AM15/	Lic.No/Date:0810133321 12.09.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
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50	Case No.:50/42/87-ALC1/2014	Party Name:ROYAL TOUCH FABLON PVT. LTD.,	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00391/AM15/	RLA File :02/24/040/00115/AM15/	Lic.No/Date:0210204972 12.09.2014	Defer Date:04.02.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

51	Case No.:41/30/87-ALC1/2014	Party Name:FORECH INDIA LIMITED	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00263/AM15/	RLA File :05/23/040/00237/AM15/	Lic.No/Date:0510391124 15.09.2014	Defer Date:28.01.2015
	Decision: A D/L No. 7/280/2014-TSW dated 07.11.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 08.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

52	Case No.:28/42/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00369/AM15/	RLA File :03/94/040/00567/AM15/	Lic.No/Date:0310789205 15.09.2014	Defer Date:04.02.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

53	Case No.:27/42/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	Defer Date:04.02.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
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54	Case No.:44/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00266/AM15/	RLA File :08/24/040/00229/AM15/	Lic.No/Date:0810133408 22.09.2014	Defer Date:28.01.2015
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

55	Case No.:14/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00355/AM15/	RLA File :24/24/040/00011/AM15/	Lic.No/Date:2410041590 25.09.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.				

56	Case No.:13/42/87-ALC1/2014	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00354/AM15/	RLA File :24/24/040/00015/AM14/	Lic.No/Date:2410041595 30.09.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

57	Case No.:26/42/87-ALC1/2014	Party Name:KANDUI INDUSTRIES PVT. LTD,	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00367/AM15/	RLA File :03/94/040/00104/AM15/	Lic.No/Date:0310789841 30.09.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
58 HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:33/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
59 HQ File :01/87/050/00374/AM15/	RLA File :03/95/040/00215/AM15/	Lic.No/Date:0310789868 30.09.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:36/42/87-ALC1/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
60 HQ File :01/87/050/00377/AM15/	RLA File :03/95/040/00557/AM15/	Lic.No/Date:0310789918 01.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:29/42/87-ALC1/2014	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
61 HQ File :01/87/050/00370/AM15/	RLA File :03/94/040/00572/AM15/	Lic.No/Date:0310789982 07.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No.:1/30/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
62 HQ File :01/87/050/00223/AM15/	RLA File :32/24/040/00017/AM15/	Lic.No/Date:3210077277 08.10.2014	Defer Date:28.01.2015
Decision: RLA, Coimbatore and firm were requested vide letter dated 24.11.2014 and 09.01.2015 to furnish 4.7 application expeditiously. However 4.7 Application still awaited from RLA, Coimbatore and firm.			

Case No.:8/42/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
63 HQ File :01/87/050/00349/AM15/	RLA File :09/24/040/00331/AM15/	Lic.No/Date:0910061073 09.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:30/42/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
64 HQ File :01/87/050/00371/AM15/	RLA File :03/94/040/00633/AM15/	Lic.No/Date:0310790087 09.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:37/42/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
65 HQ File :01/87/050/00378/AM15/	RLA File :03/95/040/00586/AM15/	Lic.No/Date:0310790230 14.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No.:21/42/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
66 HQ File :01/87/050/00362/AM15/	RLA File :02/24/040/00127/AM15/	Lic.No/Date:0210205069 16.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:47/42/87-ALC1/2014	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
67 HQ File :01/87/050/00388/AM15/	RLA File :07/24/040/00246/AM15/	Lic.No/Date:0710106849 16.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:11/42/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
68 HQ File :01/87/050/00352/AM15/	RLA File :15/24/040/00013/AM15/	Lic.No/Date:1510022030 17.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:15/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
69 HQ File :01/87/050/00356/AM15/	RLA File :24/24/040/00013/AM15/	Lic.No/Date:2410041610 21.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No.:31/42/87-ALC1/2014		Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
70	HQ File :01/87/050/00372/AM15/	RLA File :03/95/040/00158/AM15/	Lic.No/Date:0310790488 22.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

Case No.:34/42/87-ALC1/2014		Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
71	HQ File :01/87/050/00375/AM15/	RLA File :03/95/040/00387/AM15/	Lic.No/Date:0310790486 22.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

Case No.:35/42/87-ALC1/2014		Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
72	HQ File :01/87/050/00376/AM15/	RLA File :03/95/040/00389/AM15/	Lic.No/Date:0310790487 22.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

Case No.:20/42/87-ALC1/2014		Party Name:OSTERN PRIVATE LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
73	HQ File :01/87/050/00361/AM15/	RLA File :02/24/040/00068/AM15/	Lic.No/Date:0210205103 29.10.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

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74	Case No.:22/42/87-ALC1/2014 HQ File :01/87/050/00363/AM15/	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED RLA File :02/24/040/00142/AM15/	Meet No/Date:42/87- ALC1/2014 14.01.2015 Lic.No/Date:0210205102 29.10.2014	Status: Deferred Defer Date:04.02.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

75	Case No.:38/42/87-ALC1/2014 HQ File :01/87/050/00379/AM15/	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD RLA File :03/95/040/00614/AM15/	Meet No/Date:42/87- ALC1/2014 14.01.2015 Lic.No/Date:0310790630 30.10.2014	Status: Deferred Defer Date:04.02.2015
	Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.			

76	Case No.:41/42/87-ALC1/2014 HQ File :01/87/050/00382/AM15/	Party Name:MANALI PETROCHEMICALS LIMITED RLA File :04/24/040/00184/AM15/	Meet No/Date:42/87- ALC1/2014 14.01.2015 Lic.No/Date:0410159660 31.10.2014	Status: Deferred Defer Date:04.02.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

77	Case No.:5/38/87-ALC1/2014 HQ File :01/87/050/00340/AM15/	Party Name:SHAKUN POLYMERS LIMITED, RLA File :34/24/040/00195/AM15/	Meet No/Date:42/87- ALC1/2014 14.01.2015 Lic.No/Date:3410040654 05.11.2014	Status: Deferred Defer Date:04.02.2015
	Decision: RLA, Vadodara and firm were requested vide letter dated 09.01.2015 to furnish application expeditiously. Application awaited from RLA, Vadodara and firm.			

78	Case No.:39/42/87-ALC1/2014	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00380/AM15/	RLA File :03/95/040/00630/AM15/	Lic.No/Date:0310790782 05.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

79	Case No.:44/42/87-ALC1/2014	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00385/AM15/	RLA File :05/24/040/00312/AM15/	Lic.No/Date:0510391865 05.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

80	Case No.:45/42/87-ALC1/2014	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00386/AM15/	RLA File :05/24/040/00344/AM15/	Lic.No/Date:0510391882 07.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

81	Case No.:16/42/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87- ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00357/AM15/	RLA File :26/24/040/00013/AM15/	Lic.No/Date:2610012696 11.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

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Case No.:17/42/87-ALC1/2014		Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
82	HQ File :01/87/050/00358/AM15/	RLA File :26/24/040/00014/AM15/	Lic.No/Date:2610012697 11.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

Case No.:24/42/87-ALC1/2014		Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
83	HQ File :01/87/050/00365/AM15/	RLA File :02/24/040/00157/AM15/	Lic.No/Date:0210205142 11.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

Case No.:19/42/87-ALC1/2014		Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
84	HQ File :01/87/050/00360/AM15/	RLA File :31/83/040/00185/AM15/	Lic.No/Date:3110065050 12.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.				

Case No.:5/42/87-ALC1/2014		Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
85	HQ File :01/87/050/00346/AM15/	RLA File :08/24/040/00303/AM15/	Lic.No/Date:0810133802 13.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

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Case No.:10/42/87-ALC1/2014	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
86 HQ File :01/87/050/00351/AM15/	RLA File :10/24/040/00075/AM15/	Lic.No/Date:1010058874 13.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to DIPP on 13.01.2015. Comments awaited from DIPP.			

Case No.:12/42/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
87 HQ File :01/87/050/00353/AM15/	RLA File :15/24/040/00016/AM15/	Lic.No/Date:1510022034 13.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:1/42/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
88 HQ File :01/87/050/00342/AM15/	RLA File :07/24/040/00288/AM15/	Lic.No/Date:0710106990 14.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:2/42/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
89 HQ File :01/87/050/00343/AM15/	RLA File :07/24/040/00290/AM15/	Lic.No/Date:0710106991 14.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

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Case No.:3/42/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
90 HQ File :01/87/050/00344/AM15/	RLA File :07/24/040/00291/AM15/	Lic.No/Date:0710106993 14.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:46/42/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
91 HQ File :01/87/050/00387/AM15/	RLA File :05/24/040/00358/AM15/	Lic.No/Date:0510391992 14.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:48/42/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
92 HQ File :01/87/050/00389/AM15/	RLA File :07/24/040/00287/AM15/	Lic.No/Date:0710106992 14.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
93 HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

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Case No.:23/42/87-ALC1/2014 Party Name:J.D. JONES & CO. PVT. LTD.		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
94 HQ File :01/87/050/00364/AM15/	RLA File :02/24/040/00150/AM15/	Lic.No/Date:0210205194 18.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:4/42/87-ALC1/2014 Party Name:GUJARAT CRAFT INDUSTRIES LTD.,		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
95 HQ File :01/87/050/00345/AM15/	RLA File :08/24/040/00247/AM15/	Lic.No/Date:0810133864 19.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:7/42/87-ALC1/2014 Party Name:SHRINATH FLEXI PACK PVT LTD		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
96 HQ File :01/87/050/00348/AM15/	RLA File :09/24/040/00084/AM15/	Lic.No/Date:0910061282 20.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:43/42/87-ALC1/2014 Party Name:BLS POLYMERS LTD.		Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
97 HQ File :01/87/050/00384/AM15/	RLA File :05/23/040/00351/AM15/	Lic.No/Date:0510392121 24.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

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98	Case No.:25/42/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00366/AM15/	RLA File :02/24/040/00164/AM15/	Lic.No/Date:0210205229 25.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

99	Case No.:18/42/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00359/AM15/	RLA File :26/24/040/00015/AM15/	Lic.No/Date:2610012701 28.11.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

100	Case No.:42/42/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00383/AM15/	RLA File :04/24/040/00221/AM15/	Lic.No/Date:0410159815 02.12.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

101	Case No.:1/38/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00336/AM15/	RLA File :03/95/040/00622/AM15/	Lic.No/Date:0310791636 03.12.2014	Defer Date:04.02.2015
Decision: RLA, Mumbai and firm were requested vide letter dated 09.01.2015 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.				

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102	Case No.:2/38/87-ALC1/2014	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00337/AM15/	RLA File :03/95/040/00623/AM15/	Lic.No/Date:0310791639 03.12.2014	Defer Date:04.02.2015
Decision: RLA, Mumbai and firm were requested vide letter dated 09.01.2015 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.				

103	Case No.:3/38/87-ALC1/2014	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00338/AM15/	RLA File :03/95/040/00621/AM15/	Lic.No/Date:0310791640 03.12.2014	Defer Date:04.02.2015
Decision: RLA, Mumbai and firm were requested vide letter dated 09.01.2015 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.				

104	Case No.:4/38/87-ALC1/2014	Party Name: NITREX CHEMICALS INDIA LTD.,	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00339/AM15/	RLA File :52/24/040/00045/AM15/	Lic.No/Date:5210041337 04.12.2014	Defer Date:04.02.2015
Decision: RLA, Surat and firm were requested vide letter dated 09.01.2015 to furnish application expeditiously. Application awaited from RLA, Surat and firm.				

105	Case No.:6/42/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
	HQ File :01/87/050/00347/AM15/	RLA File :08/24/040/00330/AM15/	Lic.No/Date:0810134015 04.12.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
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Case No.:40/42/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
106 HQ File :01/87/050/00381/AM15/	RLA File :04/24/040/00025/AM15/	Lic.No/Date:0410159852 08.12.2014	Defer Date:04.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.01.2015. Comments awaited from D/o C&PC.			

Case No.:51/42/87-ALC1/2014	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:42/87-ALC1/2014 14.01.2015	Status: Deferred
107 HQ File :01/87/050/00392/AM15/	RLA File :03/94/040/00926/AM15/	Lic.No/Date:0310792542 01.01.2015	Defer Date:04.02.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

Meeting ended with thanks to Chair and all participants.

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